

**Notifications under the Customs Act, 1962**

**SHRI ANNASAHEB P. SHINDE:**  
Sir, on behalf of Shramati Sushila Rohatgi, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notifications Nos. 88-Customs and 89-Customs, dated the 4th December, 1974, together with an Explanatory Memorandum thereon, [Placed in Library. See No. LT-8650/74.]

**Orders of the Government of Gujarat under the Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Act, 1972**

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH):** Sir, I beg to lay on the Table;

I. A copy each of the following Orders of the Government of Gujarat, under sub-section (4) of section 7 of the Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Act, 1972, read with sub-clause (iii) of clause (6) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat:

(1) Order No. VCT-1473|  
93988-V, dated the 17th August,  
1974.

(2) Order No. VCT-1973|  
220-V, dated the 22nd August,  
1974.

(3) Order No. VCT-1473|  
89031-V, dated the 27th August,  
1974.

(4) Order No. VCT-3072|  
101343-V, dated the 4th September,  
1974.

(5) Order No. VCT-1473|  
91941-V, dated the 10th September,  
1974.

(6) Order No. VCT-1773|  
129012-V, dated the 17th September,  
1974.

(7) Order No. VCT-1473|  
75128-V, dated the 21st September,  
1974.

(8) Order No. VCT-3074|  
19138-V, dated the 24th September,  
1974.

(9) Order No. VCT-1474|  
57058-V, dated the 26th September,  
1974.

(10) Order No. VCT-1473|  
121831-V, dated the 5th October,  
1974.

(11) Order No. VCT-1473|  
143658-V, dated the 7th October,  
1974.

(12) Order No. VCT-1473|  
97996-V, dated the 8th October,  
1974.

(13) Order No. VCT-3174|  
33873-V, dated the 9th October,  
1974.

(14) Order No. VCT-2473|  
91000-V, dated the 10th October,  
1974.

(15) Order No. VCT-2473|  
133733-V, dated the 10th October,  
1974.

(17) Order No. VCT-2873|  
15164-V, dated the 10th October,  
1974.

(18) Order No. VCT-3074|  
79963-V, dated the 10th October,  
1974.

(19) Order No. VCT-1773|  
109260-V, dated the 10th October,  
1974.

(20) Order No. VCT-1474|  
69000-V, dated the 14th October,  
1974.

(21) Order No. VCT-3074|  
87437-V, dated the 15th October,  
1974.

(22) Order No. VCT-1474|  
81233-V, dated the 15th October,  
1974.

(23) Order No. VCT-2874|  
23730-V, dated the 15th October,  
1974.

(24) Order No. VCT-SR|  
69572, dated the 12th August,  
1974.

(25) Order No. VCT-SR|  
19273, dated the 17th August,  
1974.

(26) Order No. VCT|SR|757|  
72, dated the 27th August, 1974.

(27) Order No. VCT|SR|204|  
73, dated the 13th September,  
1974.

(28) Order No. VCT|SR|36|  
73, dated the 13th September,  
1974.

(29) Order No. VCT|SR|127|  
73, dated the 13th September,  
1974.

(30) Order No. VCT|SR|1327  
(3), dated the 21st September,  
1974.

(31) Order No. VCT|SR|1467  
(3), dated the 25th September,  
1974.

(32) Order No. VCT(1337)  
(3), dated the 26th September,  
1974.

(33) Order No. VCT|SR|56|  
73, dated the 30th September,  
1973.

(34) Order No. VCT|SR|156|  
7(3), dated the 5th October, 1974.

(35) Order No. VCT|SR|155|  
74, dated the 5th October, 1974.

(36) Order No. VCT|SR||159|  
73, dated the 11th October, 1974.

(37) Order No. VCT|SR|145|  
7(3), dated the 21st October, 1974.

(38) Order No. VCT|SR|119|  
74, dated the 13th September,  
1974.

(39) Order No. VCT|SR|57|  
74, dated the 27th September,  
1974.

(40) Order No. VCT|SR|58|  
74, dated the 27th September,  
1974.

(41) Order No. VCT|SR|113|  
74, dated the 5th October, 1974.

(42) Order No. VCT|SR|59|  
74, dated the 5th October, 1974.

(43) Order No. VCT|SR|116|  
74, dated the 14th October, 1974.

(44) Order No. VCT|SR|43|  
74, dated the 17th August, 1974.

(45) Order No. VCT|SR|44|  
74, dated the 17th August, 1974.

(46) Order No. VCT|SR|42|  
74, dated the 17th August, 1974.

(47) Order No. VCT|SR|361,  
dated the 21st August, 1974.

(48) Order No. VCT|SR|47|  
74, dated the 11th September,  
1974.

(49) Order No. VCT|SR|45|  
74, dated the 11th September,  
1974.

(50) Order No. VCT|SR|58|  
74, dated the 12th September,  
1974.

(51) Order No. VCT|SR|76|  
74, dated the 19th October, 1974.

(52) Order No. CH|VCT|SR|  
3/74, dated the 29/31st August,  
1974.

(53) Order No. TNC|VCT|SR|  
257|WS-8336, dated the 4th Aug-  
ust, 1974.

(54) Order No. TNC|VCT|SR|  
268|WS|8423, dated the 12th  
August, 1974.

(55) Order No. TNC|VCT|SR|  
267|WS-8421, dated the 14th  
August, 1974.

(56) Order No. TNC|VCT|SR|  
269|WS-8539, dated the 16th  
August, 1974.

(57) Order No. TNC|VCT|SR|70|WS-8448, dated the 16th August, 1974.

(58) Order No. TNC|VCT|SR|299, dated the 19th August, 1974.

(59) Order No. TNC|VCT|SR|280|WS-8566, dated the 20th August, 1974.

(60) Order No. TNC|VCT|SR|282|WS-8582, dated the 20th August, 1974.

(61) Order No. TNC|VCT|SR|58|WS-6040, dated the 20th August, 1974.

(62) Order No. TNC|VCT|SR|258|WS-8482, dated the 26th September, 1974.

(63) Order No. TNC|VCT|SR|197|WS-9077, dated the 3rd October, 1974.

(64) Order No. TNC|VCT|SR|131|WS-9238, dated the 24th October, 1974.

(65) Order No. TNC|VCT|SR|219|9239, dated the 24th October, 1974.

(66) Order No. VCT.R.|8|7(3), dated the 14th October, 1974.

(67) Order No. Land(2) (c), 3000, dated the 23rd September, 1974.

(68) Order No. Land(2) (c), 3866, dated the 5th October, 1974.

(69) Order No. Vacant Land Case No. 23, dated the 21st August, 1974.

(70) Order No. Vacant Land Case No. 42, dated the 31st August, 1974.

(71) Order No. Vacant Land Case No. 43, dated the 26th September, 1974.

(72) Order No. LND|I|WS|2179|74, dated the 22nd August, 1974.

(73) Order No. VCT.W.3438, dated the 7th October, 1974.

(74) Order No. VCT.W.3439, dated the 16th October, 1974.

(75) Order No. Jamin 2777-74, dated the 16th October, 1974.

(76) Order No. BKP-VCT-281|74, dated the 27th August, 1974.

(77) Order No. Bhumi|VCT|3405, dated the 26th August, 1974.

(78) Order No. Bhumi|VCT|5096, dated the 6th September, 1974.

(79) Order No. Land|NA|WS|1211, dated the 7th August, 1974.

(80) Order No. Land|NA|WS-2392, dated the 21st August, 1974.

(81) Order No. Land|NA|2410, dated the 20th August, 1974.

(82) Order No. Land|NA|WS/2940, dated the 6th September, 1974.

(83) Order No. LND|NA|1153, dated the 6th September, 1974.

(84) Order No. LND|NA|WS|2666, dated the 17th September, 1974.

(85) Order No. LND|NA|WS|2985, dated the 28th September, 1974.

II. An Explanatory Memorandum giving reasons for not laying simultaneously the Hindi versions of the Orders mentioned above. [Placed in Library. See No. LT-8671/74].

#### Notifications under the University Grants Commission Act, 1956

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): Sir, I beg to lay on the Table:—

A copy each (in English and Hindi) of the following Notifica-